

FORM A
PUBLIC ANNOUNCEMENT
*[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]*
**FOR THE ATTENTION OF STAKEHOLDERS OF TALECH SOFTWARE SOLUTIONS
PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of the Corporate Debtor	TALECH SOFTWARE SOLUTIONS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	September 4, 2017
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 2013
4. Corporate Identity Number	U72900TN2017FTC118406
5. Address of the Registered Office of the Corporate Debtor	NO.9/611, PERUMAL NAGAR, SIVAGAMI NAGAR MEDAVAKKAM, CHENNAI-600100
6. Liquidation commencement date of Corporate Person	April 2, 2022
7. Name, address, email address and the registration number of the Liquidator	Viswanathan Rajagopalan Plot No.4, 1/787A, Deivanai Nagar II Street, Madipakkam, Chennai-600091, Tamilnadu Mobile no: 6379252059 Email ID: viswanathan.irp@gmail.com Registration number: IBBI/IPA-003/ICAI-N-00275/2020-21/13069
8. Last date of submission of claims	May 2, 2022

Notice is hereby given that TALECH SOFTWARE SOLUTIONS PRIVATE LIMITED has commenced Voluntary Liquidation on April 2, 2022.

The Stakeholders of TALECH SOFTWARE SOLUTIONS PRIVATE LIMITED are hereby called upon to submit their proof of claims on or before May 2, 2022 to the liquidator at the address mentioned against item no. 7.

The submission of proof of claims is to be made in accordance with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017. The proof of Claims to be submitted by way of the following forms along with Affidavit and documentary proof in support of claim in, Form B-Claim by Operational Creditors , Form C- Claim by Financial Creditors , Form D- Claim by Workmen or an employee , Form E- Claim Submitted by Authorized Representation of Workmen or an Employee , Form F- Claim submitted by any other Stakeholder. The abovementioned forms can be downloaded from the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: April 4, 2022

Place: Chennai

R. Viswanathan

Viswanathan Rajagopalan

Plot No.4, 1/787A, Deivanai Nagar II Street,

Madipakkam, Chennai-600091, Tamilnadu

Mobile no:6379252059

Email ID: viswanathan.irp@gmail.com

Registration number: IBBI/IPA-003/ICAI-N-00275/2020-21/13069

YES BANK

YES BANK LIMITED

Regd. & Corporate Office: Yes Bank House, Off Western Express Highway, Santacruz East, Mumbai - 400055. CIN: L65190MH2003PLC143249, E-mail: communications@yesbank.in, Website: www.yesbank.in

POSSESSION NOTICE FOR IMMOVABLE PROPERTY

Whereas, The undersigned being the authorised officer of YES Bank Limited ("Bank") under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") and in exercise of the powers conferred under section 13(2) of the Act read with Rule 9 of the Security Interest (Enforcement) Rules 2002, had issued a demand notice dated **07-Sep-2021** calling upon **1. M/s. United Traders, 2. Mrs. Shanthi and 3. Legal Heirs of Late Bhasker V (partner of M/s. United Traders)** 1. Mr. Vijayan, 2. Mrs. Shanthi, 3.Vani R, 3 A. Minor. Hitesh B, 3B. Minor. Sudiksha B, Both the minors are represented by their mother Mrs. Vani R loan account No.010384600002154 to repay the amount mentioned in the notice **Rs.1,07,31,737/- (Rupees One Crore Seven lakhs Thirty One Thousand and Sevan Hundred and Thirty Seven Only)** as on **07-Sep-21** within 60 days from the date of receipt of the said notice.

The Borrower / security providers having failed to repay the amount, notice is hereby given to the Borrower/ security providers and to the public in general that the undersigned has taken possession of the property described herein under in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the **04.04.2022**.

The Borrower / security providers in particular and the public in general is hereby cautioned not to deal with the property mentioned below and any dealings with the said property will be subject to the charge of the Bank for an amount of **Rs.1,08,94,893.46/- (Rupees One Crore Eight Lakhs Ninety Four Thousand Eight Hundred and Ninety Three and Forty Six Paise Only)** as on **04.04.2022**, together with all the other amounts outstanding including the costs, charges, expenses and interest thereto.

Please note that under Section 13 (8) of the aforesaid Act, in case our dues together with all costs, charges and expenses incurred by us are tendered at any time before the date fixed for sale or transfer, the secured asset shall not be sold or transferred by us, and no further step shall be taken by us for transfer or sale of that secured asset.

Details of the property mortgaged

Details of the security/security interest details of the mortgaged property. The Mortgagor have mortgaged below detailed premises for securing the credit facility:-

Part-A Owned By Mr. V Bhaskar

All that piece and parcel of land situate at No. 38, Sirucher Village, Sirucher Panchayat, Thiruppur Panchayat union. Within the Registration Sub District of Thiruppur, Registration District of Chengalpattu, Thiruppur Taluk, Kanchipuram District Pin code - 603103. Survey No S. No. 33 /2B1.Extend by 3052 sq. ft. of vacant land. **Bounded on the East** by: Pappammal Plot, West by: Panchayat Road, North by: Pappammal Plot, South by: Arumugam Plot. In all admeasuring 3052 sq. Feet., or thereabouts. This Property lies within the limits of Registration District of Chengalpattu, Thiruppur Taluk, Kanchipuram District Pin code -603103.

Part-B Owned By Mrs. V Shanthi

All that piece and parcel of land comprised in artisan Plot No. 228, 12th East Cross Road Mahakavi Bharathi nagar Madars 600039 allotted by the Tamil nadu Housing Board under Vyasarpadi scheme measuring survey no. 743 pt extent area 880 sq.ft including the entire house erected and standing thereon situated at perambur Village Purasawalkam perambur Taluk purasawalkam sub Registry central Madras Registration District.

Bounded on the East by: A.P.No.229, West by: A.P.No.227, North by : 20, Road, South by: A.P.No.253.

Sd/-

(Authorized Officer)

YES Bank Limited.

Place : Chennai

Date : 04.04.2022

E-Auction Sale Notice In The Liquidation Process of

M/s K K MILK FRESH INDIA LIMITED (In-Liquidation)

(CIN: U01403UP2010PLC038300)

Regd. Office: 57 Milestone NH-2, Village Kumbi, Tehsil-Akbarpur, Ramabai Nagar, UP-209206, India.

The Assets of the Corporate Debtor are being sold on "AS IS WHERE IS, AS IS WHAT IS,WHATEVER THERE IS AND WITHOUT RECOURSE BASIS"

E-Auction Sale Notice

Notice is hereby given for Sale of Assets of "M/s KK Milk Fresh India Ltd-In Liquidation (Corporate Debtor)", under the Insolvency and Bankruptcy Code 2016, as per the following details:

Lot No.	Details of Assets of Corporate Debtor i.e. KK Milk Fresh India Limited – in Liquidation	Reserve Price (in Rs.)	Earnest Money Deposit (10% of Reserve Price (in Rs.))
1.	Land (measuring 5.76675 Hectare), Building and Plant & Machinery, located at Factory of corporate debtor at 57 Milestone NH-2, Village Kumbi, Tehsil Akbarpur, Ramabai Nagar, Uttar Pradesh –209206	23.63 Crores	2.36 Crores
2.	Land measuring 600 Sq. Ft. at Plot No. B (Subdivision of Plot no. 101) Survey No. 250/16, Village Vadgal, Taluk – Sriperumbudur, District – Kanchipuram, Tamilnadu	3.27 Lakh	0.33 Lakh
3.	Land measuring 0.2410 Hectare at Khasra No. 313, Gata No. 644, Village Ghughuwa, Pargana & Tehsil Ghatampur, District Kanpur, Uttar Pradesh –209208	4.20 Lakh	0.42 Lakh
4.	Land measuring 0.243 Hectare at Khasra No. 12, Village Ainko, Pargana & Tehsil Jalaun, District Jalaun, Uttar Pradesh – 281526	3.96 Lakh	0.40 Lakh
5.	Car No. DL1CQ 3626 (Maruti Swift – Diesel, Model Oct-2013)	0.63 Lakh	0.06 Lakh

Note:

GST and other taxes applicable as extra.

The above sale is subject to terms & conditions mentioned in the process information document, uploaded on the website "www.arck.in and https://ncltauction.auctiontiger.net. Please refer the same for details.

Last Date for Submission of Bids along with EMD: **Wednesday, 20th April 2022, till 5 PM**

E-Auction date & time: **Friday, 22nd April 2022, from 12:00 PM to 2:00 PM**

Chanchal Dua

Mobile : 9958990842

Liquidator- KK Milk Fresh India Limited

IBBI Reg. No.: IBBI/PA-003/IP-P-NO0083/2017-2018/10821

Regd. Address & Email ID:

5/36, First Floor, Ramesh Nagar, New Delhi – 110015; chanchaldia@protonmail.com

Correspondence Address & E-mail ID:

Place: New Delhi 409, Ansal Bhanan, 16, Kasturba Gandhi Marg, New Delhi -110001

Date : 06th April 2022 Tel : 011 - 45101111, E Mail: Insolvency@arck.in

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. IOTA AUTOMATION PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	M/s. IOTA AUTOMATION PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	04/08/2014
3. Authority under which Corporate Debtor is Incorporated / Registered	Companies Act 2013
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74900TN2014PTC096777
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	No.34, Old No.26, Rathna Nagar, Virugambakkam, Chennai - 600092.
6. Insolvency Commencement date in respect of Corporate Debtor	25/03/2022
7. Estimated Date of Closure of Insolvency Resolution Process	21/09/2022 (Being 180 days from Insolvency Commencement Date)
8. Name and the Registration Number of the Insolvency Professional acting as Interim Resolution Professional	CA.M.Senthilkumar IBBI/PA-001/IP-P-02398 /2021-2022/13776
9. Address and Email of the Interim Resolution Professional as Registered with the Board	Add : Ramya, Plot No.1314, Door No.125, 13th Main Road, Anna Nagar West, Chennai - 600040. Email: senthil@sas.in
10. Address and Email to be used for correspondence with the Interim Resolution Professional	Add : La Aurora, Plot No.1575, Door No.45, 13th Main Road, Anna Nagar West, Chennai - 600040. Email: senthil@sas.in
11. Last date for Submission of Claims	16/04/2022
12. Classes of Creditors, if any, under Clause (b) of subsection (6A) of Section 21, ascertained by the Interim Resolution Professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a class (Three names for each class)	
14. (a) Relevant Forms; and (b) Details of Authorized Representatives are available at:	

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **IOTA Automation Private Limited on 25th March 2022**.

The creditors of IOTA Automation Private Limited, are hereby called upon to submit their claims with proof on or before **16th April 2022** to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with **proof in person, by post or by electronic means**.

Submission of false or misleading proofs of claim shall attract penalties.

CA.M.Senthilkumar

INTERIM RESOLUTION PROFESSIONAL

Date: 04/04/2022

Place: Chennai

FORM-A PUBLIC ANNOUNCEMENT

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF

TALESH SOFTWARE SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the Corporate Debtor	TALESH SOFTWARE SOLUTIONS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	September 4, 2017
3. Authority under which Corporate Debtor is Incorporated / Registered	Companies Act, 2013
4. Corporate Identity Number	U72900TN2017FTC118406
5. Address of the Registered Office of the Corporate Debtor	No.9/611, Perumal Nagar, Sivagami Nagar, Medavakkam, Chennai-600100
6. Liquidation commencement date of Corporate Person	April 2, 2022
7. Name, address, email address and the registration number of the Liquidator	Viswanathan Rajagopalan Plot No.4, 1/787A, Deivanai Nagar II Street, Madipakkam, Chennai-600091, TamilNadu, Mobile No: 6379252059 Email ID: viswanathan.rip@gmail.com Registration Number: IBBI/PA-003/ICAI-N-00275/2020-21/13069
8. Last date for submission of claims	May 2, 2022

Notice is hereby given that **TALESH SOFTWARE SOLUTIONS PRIVATE LIMITED** has commenced Voluntary Liquidation on April 2, 2022.

The Stakeholders of **TALESH SOFTWARE SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit their proof of claims on or before May 2, 2022 to the liquidator at the address mentioned against item no. 7.

The submission of proof of claims is to be made in accordance with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017. The proof of Claims to be submitted by way of the following forms along with Affidavit and documentary proof in support of claim in, Form B-Claim by Operational Creditors, Form C- Claim by Financial Creditors, Form D- Claim by Workmen or an employee, Form E- Claim Submitted by Authorized Representation of Workmen or an Employee, Form F- Claim submitted by any other Stakeholder. The abovementioned forms can be downloaded from the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Viswanathan Rajagopalan

Plot No.4, 1/787A, Deivanai Nagar II Street, Madipakkam, Chennai-600091, TamilNadu. Mobile No:6379252059

Email ID: viswanathan.rip@gmail.com

Date : 04.04.2022

Place: Chennai

Registration number: IBBI/PA-003/ICAI-N-00275/2020-21/13069

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48-A, Vellalar Street, Adambakkam, Alandur, Medavakkam Rd, Chennai - 600088 Tel:- 044-23460855

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Constructive Possession of which has been taken by the Authorized Officer of Union Bank of India (secured creditor), will be sold on "As is where is", "As is what is" and "Whatever there is" on **29.04.2022 from 10.00 a.m. to 5.00 p.m., for recovery of dues as mentioned hereunder to Union Bank of India from the below mentioned Borrower(s) & Guarantor(s). The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:**

Sl.No.1: Borrower: 1. Mr Shaji Shanmukham S/o. Shanmugam, Thachethu House, Narayanapara (P.O) Swarnavilassam, Idukki, Kerala. Guarantor: 2.Mr.T.K.Prakash, S-1,2ndFloor,Plot No 140, M.M Towers, Nollambur,Mogappair West, Chennai-600037. Amount Outstanding: Rs. 22,07,506/- (Rupees Twenty Two lakhs and Seven Thousand Five Hundred and Six only) as on 28.12.2021 with further interest, cost & expenses.

DESCRIPTION OF IMMOVABLE PROPERTY

All that piece and parcel of vacant land being Plot No: 3A comprised in Old Survey No 348/1, New Survey No :348/1E as per Patta No.3274 measuring 1472 sqft and Plot No 4A comprised in Old Survey No : 348/1, New Survey No.348/1D as per Patta No:3273 measuring 1424 sqft situated at **Gerugambakkam Village, Sriperumbudur Taluk, Kancheepuram District, Undivided share of land 336 sqft out of the total extent of 2995 sqft and Flat No: GF4, Block C, in the First Floor forming part of the project known as "AADHIRA" having a super built up area of 669 sqft on the schedule of the property. Bounded by North-20 feet road, South-Survey No: 348/2 part, East-Plot No:3A,West-Survey No:348/1 part.**

Reserve Price: Rs.16,00,000/-; EMD : Rs.1,60,000/-

Sl.No.2: Borrower: 1.Mrs.V.Surya W/o.P.V.Venkateswaran, CO-Applicant: 2.Mr.P.V.Venkateswaran S/o Late Vaidyanathan Pallavar Venkateswaran, Both at : No :16, 1 Floor, D-16,K.G. Signature City Nollambur, Chennai-600095. Amount Outstanding: Rs. 28,96,000/- (Rupees Twenty Eight lakhs and Ninety Six Thousand only) as on 27.12.2021 with further interest, cost & expenses.

DESCRIPTION OF IMMOVABLE PROPERTY

All that piece and parcel of Vacant land being Plot No:8, Northern part, **LIC Nagar Extension**, measuring an extent of 2128 SFT out of 4246 SFT comprised in Survey No: 42/2C, as per Patta No.110/10, the Survey No.42/2S, New Patta No:1484/1, as per New Patta Present Survey No:42/25A of **Palikarnai Village, Sholinganallur Taluk, Kancheepuram District Now Chennai Corporation limits, 70 Sft undivided share of land and Flat No: V4A in building now named as "Sai Luxzy Apartments" in the first floor of an extent of 290 sft on the schedule of the property. Bounded by North-Plot No:5 (S.No:42/2C1A3),South-Plot No:6 (Southern portion), East-20 feet layout Road and land in Survey:42/2B**

Reserve Price: Rs.8,00,000/-; EMD : Rs.80,000/-

DATE & TIME OF E-AUCTION: 29.04.2022 (with 10 min unlimited auto extensions) From 10.00 a.m to 5.00 p.m.

For detailed terms and conditions of the sale, please refer to the link provided in Union Bank of India Secured Creditor's website i.e., **www.unionbankofindia.co.in** and also of the service provider **www.mstcecommerce.com**

For Registration and Login and Bidding Rules visit **https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp**

STATUTORY 15 DAYS SALE NOTICE UNDER RULE 9(1) OF STATUTORY INTEREST (ENFORCEMENT) RULES 2002. This may also be treated as notice under Rule 8(6) / Rule 9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor/s of the said loan about the holding of E-Auction Sale on the above mentioned date.

Date : 17.03.2022

Place: Chennai

Authorised Officer

FOR UNION BANK OF INDIA

यूनियन बैंक Union Bank of India

0020-ALLAGADDA BRANCH

KURNOOL DIST, Ph.No.08519-222050

bm0020@unionbankofindia.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s), Co-Obligant and Guarantor (s) (details mentioned in table) that the below described immovable property mortgaged/charged to **erstwhile Andhra Bank, now Union Bank of India, the Constructive possession of which has been taken by the Authorized Officer of erstwhile Andhra Bank, now Union Bank of India, will be sold on "As is where is", "As is what is", and "Whatever there is"** basis on **29th APRIL 2022, time 15:00 to 16:00 hour**, for recovery of due (Mentioned in table) to the **erstwhile Andhra Bank, now Union Bank of India** from Borrower, guarantor and Co-Obligant. The reserve price and the earnest money deposit will be as mentioned in below table.

Name of Account, borrower/s, Guarantor/s, etc	RP/EMD, A/c No./IFC
A/C: K SUSHMA ALIAS C HARITHA Borrower: K SUSHMA ALIAS C HARITHA, W/o.C V Hari Prasad Reddy, D.No.8-161, Upstairs, M R Palli Circle, Tirupathi -517 504. Co-Applicant: Chittepuru Venkata Hari Prasad Reddy, S/o C Sankar Reddy, Plot No.22/223, H.No.1-2-427, Kandukkur Road, Allagadda-518 543. Co-Obligant: C Sankar Reddy, S/o C Venkata Reddy, Plot No.22/223, H.No.1-2-427, Kandukkur Road, Allagadda-518 543.	
Details of properties	
"PROPERTY UNDER CONSTRUCTIVE POSSESSION" Property- All the part and parcel of Residential Flat belongs to K Sushma situated at Flat No. 204, 1 st Floor, A-Block, BHUMA CENTRAL PLAZA, plinth area 1050.00 Sq. ft and undivided share of 48.64 Sq. yards in 3196.16 Sq.yds., Sy.No.128/A2 (Part), 1 st Ward, 4 th Block, SV Palace Street, with in the allagadda Municipal Corporation limits, Allagadda, SRO. Kurnool District. Boundaries for Apartment: East : Sites of Sankepalai Rami Reddy & Ravi Public school; West : Balance Site of Vendor; North : S V Palace Road; South : Sites of Sankepalai Krishna Reddy, Vemula Vijaya Bhaskara Reddy & Others. Boundaries of FLAT: East : Corridor and open to Sky; West : Open to Sky; North : Open to Sky; South : Open to Sky and Sky.	Reserve Price : Rs 27.25 Lakh (Rupees Twenty Seven Lakh Twenty Five Thousand only) EMD : Rs.2,72,500/- Bid Increment : Rs.28,000/- IFSC CODE : UBIN0800201 A/C No. : 00201010000008
Outstanding liability: Rs.10,87,686.06 (Rupees Ten Lakhs Eighty Seven Thousand Six Hundred Eighty Six and Six Paise only)as on 31.03.2022	
Last date for submission of EMD is 28.04.2022 up to 5.00 pm.	
Date and Time of E-Auction: 29-04-2022 between 15:00 to 16:00PM. The end time of auction will be extended by 5 minutes each time a bid is made within last 5 minutes of Auction	

For detailed terms and conditions of the sale, please refer to the link provided in **www.unionbankofindia.co.in** and E-auction service providers website: **www.mstcecommerce.com**

(This may also be treated as Notice u/r 8(6)/ rule 9(1) of Security Interest (Enforcement) Rules, 2002 to the borrower/s and guarantor of the said loan about the holding of E-Auction sale on the above mentioning date)

Date : 31-03-2022, Place : Allagadda

Sd/- Authorised Officer, Union Bank of India

GOVERNMENT OF TAMILNADU

OFFICE OF ASSISTANT DIRECTOR OF TOWN PANCHAYATS, DHARMAPURI ZONE

TENDER NOTICE

Doc.No.814/2022/T1

Date: 04.04.2022

1. Bids are invited for the below work: Selection of Private operator for Engaging 43 Animators to carry out the IEC activities on outsourcing basis

Swachh Barati Mission in the 16 Designated Town Panchayats in Dharmapuri Zone, Tamilnadu. Tender value Rs. (Lakhs) 74.32

Period of completion 12 Months.

2. The bid Documents can be downloaded from the website https://tenders.gov.in and http://tenders.tn.gov.in at free of cost. 3. Amount of Earnest Money Deposit will be 1% of the tender value. 4. Processing Fee Rs.2000/- (Non Refundable). 5. Any additional / further details and Condition related to this tender can be had from the office of The Assistant Director of Town Panchayats, Dharmapuri Zone on all Working days during office hours.

6. Important dates

1. Last Date and time for downloading bid Documents : 06.05.2022 up to 3.00 PM

2. Last Date and time for submission of bid Document, including online submission : 06.05.2022 up to 3.00 PM

3. Date and time of Opening of the Technical Bid : 06.05.2022 at 3.30 PM

4. Date, Time and Venue for the Pre-bid Meeting: 26.04.2022 at 11.00 AM the office of Assistant Director of Town Panchayat, Dharmapuri Zone

7. In the event of specified date for submission of bids is declared a holiday, bid will be received and opened on the next working day at the same time and venue. 8. Other details can be seen in the bid document.

DIPR1661/Tender/2022

Assistant Director of Town Panchayats, Dharmapuri Zone.

"சென்னை வட்டியு கருத்திற் கொடுத்திருக்க, எங்கள் பரிந்துரை எந்திரிப்பை பற்றியது"

GOVERNMENT OF TAMILNADU

SWACHH BHARAT MISSION

OFFICE OF THE ASSISTANT DIRECTOR OF TOWN PANCHAYATS, SALEM ZONE

TENDER NOTICE

Doc. No. 2211/2022/TP1

Date : 06.04.2022

1. Bids are invited for the below Work

Work

Tender value (Rs. lakhs)

Period for completion

1) Selection of Private operator for Engaging 128 Animators (Salem District 31 Town Panchayats 96 Animators and Namakkal District 19 Town Panchayats 49 Animators) to carry out the IEC activities on outsourcing basis under Swachh Bharat Mission in Assistant Director of Town Panchayats, Salem Zone.

258.31

1 Year

2. The bid documents can be downloaded from the website https://tenders.gov.in and http://tenders.tn.gov.in free of cost. 3. Amount of Earnest Money Deposit will be 1% of the value put to tender for the work. 4. Processing fees Rs.2000/- (Non refundable) 5. Any additional / further details and conditions related to this tender can be had from this office of the Assistant Director of Town Panchayats, Salem Zone on all working days during office hours. 6. Important Dates

1. Last date and time for downloading bid documents : 06.05.2022 up to 3.00 PM

2. Last Date and time for submission of bid Document, including online submission : 06.05.2022 up to 3.00 PM

3. Date and time of opening of the Technical Bid : 06.05.2022 at 3.30 PM

4. Date, Time and Venue for the pre-bid conference : 27.04.2022 at 11.00 AM in the Office of the Assistant Director of Town Panchayats, Salem Zone, Collectorate, Salem.

7. In the event of specified date for submission of bids is declared as a holiday, bids will be received and opened on the next working day at the same time and venue. 8. Other details can be seen in the bid document.

DIPR1658/Tender/2022

Assistant Director of Town Panchayats, Salem Zone, Salem.

"சென்னை வட்டியு கருத்திற் கொடுத்திருக்க, எங்கள் பரிந்துரை எந்திரிப்பை பற்றியது"

Business Standard

CAMPUS TALK

BS PROMOTIONS

SRMIST-RAMAPURAM CONDUCTS SLASH B EVENT:

The Department of Business Administration, SRM Institute of Science and Technology, Ramapuram Campus, organized a one-day National Level Symposium - SLASH B on 24th March 2022. Head of Department of BB, Dr VS .Sheeja welcomed the gathering . Dr C.Sundar, Dean, S&H delivered the presidential address and welcomed the Chief Guest and the gathering.

Honour Mr S Jayaraam, Region Head, Business Standard, addressed the gathering.

Academic achievers were honoured by Mr Sanil Kumar. Ms Janani -Vice President Slash B gave the vote of thanks. After the Inaugural function, all the events were conducted virtually and the winners were given prizes and certificates.

The Chief Guest, Mr Sanil Kumar, Associate Director- Sales, Geojit Financial Services Limited, Kochi gave an inspiring inaugural address and interacted with the students. Alumnus Akshaya Kumar gave special address and the Guest of

SRI SAIRAM INSTITUTE OF MANAGEMENT STUDIES CONDUCTS UNION BUDGET ANALYSIS

Sri Sairam Institute of Management Studies, Sri Sai Ram Engineering College and Department of Management Studies, Sri Sairam Institute of Technology organized an analysis of the Union Budget 2022-2023. The panel included Dr D Thomas Franco Rajendra Dev, President, All India State Bank Officers Federation, Thiru. A Gopanna, Chairman-Media Wing, Tamil Nadu Congress Committee; Thiru. Chozha Naachiar Rajasekar, President, Tamil Chamber of Commerce; Mr. T K Rangarajan, former Member of Parliament and Thiru. Narayanan Thirupathi, official spokesperson, BJP Tamil Nadu. The panelists shared their

valuable inputs and insights on the Union Budget. The students benefitted by listening to the views of these eminent personalities. The knowledge-rich and socially responsible event ended with a vote of thanks and singing of the national anthem.

D.D.G.D.VAISHNAV COLLEGE, SCHOOL OF MANAGEMENT ORGANIZED SASHA 2022 WONDER WOMEN – AN INTERNATIONAL WOMEN'S DAY EVENT

The D.D.G.D.Vaishnav College, School of Management (PG & Research) organized SASHA 2022, an event to celebrate the International Women's Day. Dr U. Amaleshwari, Director, School Of Management, delivered the welcome address. The program was organised to honour and award eminent female personalities from various industries for their extraordinary contributions and achievements in their field of work. The SASHA 2022 Wonder Women – Circle of Excellence was awarded to Dr R.Thenmozhi, Emeritus professor, Dept of Management Studies, University of Madras; Ms. Kandambari, Founder and Managing Director, Women Entrepreneurship Development Organization (WEDO); Ms. Archana, Executive Leadership Training Manager, BYJU'S, and Ms Punitha, Senior Director, HR-CSS

Corporation Pvt. Ltd. and Managing Trustee, Maatram Foundation. The event started with cultural performances by MBA students, which was followed by a special address by guests. Dr R.Thenmozhi insisted on contribution of women in society, focusing on equal opportunities in all fields of work. Ms. Kandambari focused on role of women leading to stability, progress and long-term development of the society. Ms. Archana enlightened on career of women and the balance between professional and personal life. Ms. Punitha emphasized that gender equality at workplaces is possible when employees are able to access and enjoy the same rewards, resources and opportunities regardless of gender.
